



भारतीय प्रतिभूति
और विनियम बोर्ड
Securities and Exchange
Board of India

RECOVERY DIVISION
NORTHERN REGIONAL OFFICE
Tel: 011-69012998/22, recoverynro@sebi.gov.in

Order Releasing Bank, Demat, Post Office Accounts and Mutual Funds Folios of
DEE KARTAVYA FINANCE LIMITED in the matter of trading in Illiquid Stock
Options on BSE.

Attachment Proceeding No. 15049 & 15050 of 2025
Certificate No. 8592 of 2025

The Principal Officer/Chairman/MD/CEO,
NSDL and CDSL, Mumbai
All Banks in India
All Mutual Funds of India
Post Master of all the Post Offices in India

1. Whereas Certificate No. 8592 of 2025 dated **January 30, 2025** was drawn against **DEE KARTAVYA FINANCE LIMITED** [Defaulter] (PAN: AAACD1157A) in the matter of trading in Illiquid Stock Options on BSE, and a sum Rs. 6,76,000/- (*Rupees Six Lakh & Seventy-Six Thousand Only*) was due under the said certificate along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum.
2. And whereas Notices of Attachment dated **December 12, 2025** under the above proceedings was issued attaching bank, post office, demat accounts/lockers and mutual fund folios of the defaulter.
3. And whereas an amount **Rs. 7,36,000/- (*Rupees Seven Lakh Thirty- Six Thousands Only*)** has been recovered towards full and final settlement of the dues from the defaulter under the said certificate.
4. In view of the above, you are hereby directed to release bank, demat accounts/lockers and Mutual Fund Folio etc. of **DEE KARTAVYA FINANCE LIMITED** (PAN: AAACD1157A) attached, if any, pursuant to the above notice of attachment with immediate effect.
5. This is without prejudice to any other order of attachment or freeze by the competent authority under any law.

Given under my hand and seal at New Delhi this 27th day of January, 2026.



SEAL

RAJAN
KUMAR
RECOVERY OFFICER

Digitally signed by
RAJAN KUMAR
Date: 2026.01.27
16:05:14 +05'30'
राजन कुमार / Rajan Kumar
दसूसी अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India
उत्तरी प्रादेशिक कार्यालय / Northern Regional Office
नई दिल्ली / New Delhi

“हम हिन्दी में पत्राचार का स्वागत करते हैं।”

उत्तरी प्रादेशिक कार्यालय : प्लेट-बी, आठवीं मंजिल, ऑफिस टॉवर-1, एन बी सी सी कॉम्प्लेक्स, पूर्व किंदवई नगर, नई दिल्ली-110023
Northern Regional Office : Plate-B, 8th Floor, Office Tower-1, NBCC Complex, East Kidwai Nagar, New Delhi-110023 दूरभाष (Phone) : 011 - 69012998

प्रधान कार्यालय: सेबी भवन, प्लाट सं. सी-4 'अ', जी-ब्लॉक, बान्द्रा कुर्ला कॉम्प्लेक्स, बांद्रा (पूर्व) मुंबई - 400051 दूरभाष (Phone) : 022 - 26449000
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